F.No. 01(01)/Roster/CESTAT/2018 Customs, Excise & Service Tax Appellate Tribunal West Block-2, R.K. Puram, New Delhi – 66

Dated: 01.08.2018

ORDER NO. 162 of 2018

Hon'ble HOD is pleased to partially modify the roster order no. **160 of 2018** for CESTAT Chennai to the extent indicated below:-

From 06.08.2018 10.08.2018		Service Tax
	- 1	
		Division Bench
		matters, as notified
From 06.08.2018 t	to	Excise, Customs &
10.08.2018		Service Tax
1 and the property of a second		Division Bench
		matters, as notified
	Control of the contro	10.08.2018

Note:

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified and the DB matters will get adjourned and next date of hearing will be intimated in due course.

By Order

A

(Bineesh Kumar K.S) Deputy Registrar

Copy to:

SPS to Hon'ble President/Hon'ble Members/P.A. Registrar/ Dy.Registrar/Asstt.Registrar /Bar Association/Commissioner(AR)/Notice Board/Website/Guard File/Office Copy.

Dy. Registrar